

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow

No. 230 /Admin. (Services)/2017

Dated: Allahabad: April 17, 2017

Subject: Regarding 40 Hrs. Mediation Training Programme: "Concept & Techniques of Mediation" at JTRI, UP, Lucknow.

Sir,

In continuation of Court's letter No. 225/Admin.(Services)/2017 dated 13.04.2017 on the above noted subject, I am directed to inform you that 40 Hrs. Mediation Training Programme: "Concept & Techniques of Mediation" which was scheduled from 19.04.2017 to 23.04.2017 & 26.04.2017 to 30.04.2017 has been kept on hold for the time being.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 230 (i)/Admin. (Services)/2017 dated: April 17, 2017**

In continuation of Court's letter No.225(i)/Admin.(Services)/2017 dated 13.04.2017, copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges **with the request to kindly inform the officers concerned accordingly.**
3. The Member-Secretary, U.P State Legal Services Authority, Lucknow **with the request to kindly inform the officers concerned accordingly.**
4. Sri Pankaj Kumar Singh, Registrar, State Consumer Dispute Redressal Commission, Lucknow, Sri Rakesh Kumar-III, Chief Invst. Officer, Lokayukta, UP, Lucknow and Sri Shiv Kumar-I, Legal Adviser, U.P.S.R.T.C, Lucknow.
5. The Private Secretary to Hon'ble Mr. Justice Shabihul Hasnain with the request to kindly place the aforesaid information before His Lordship.
6. Sri Mayank Kumar Jain, Registrar (Judicial) (Selection & Appointment/ Seniority), High Court of Judicature at Allahabad.
7. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

**Encl.** Cour'ts letter No. 225/  
Admin. (Services)/2017 dated  
13.04.2017

Sd/-

**Assistant Registrar (Services)**

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow

No. 225 /Admin. (Services)/2017

Dated: Allahabad: April 13, 2017

**Subject: Regarding 40 Hrs. Mediation Training Programme: "Concept & Techniques of Mediation" at JTRI, UP, Lucknow.**

Sir,

With reference to your letter no. Mediation Trg. 2017/JTRI-563 dated 11.04.2017 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **40 Hrs. Mediation Training Programme: "Concept & Techniques of Mediation" scheduled from 19.04.2017 to 23.04.2017 & 26.04.2017 to 30.04.2017** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A' and 'B' (50 officers in each batch) for the aforesaid programme.

I am further to say that Court has also been pleased to nominate officers at **List-'C' as Reserved Officers** who may be called for training in case of absence of nominated officers in above mentioned lists A & B so that adequate number of officers i.e. 50 shall be trained in each batch.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 225 (i)/Admin. (Services)/2017 dated: April 13, 2017**

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. The Member-Secretary, U.P State Legal Services Authority, Lucknow with the request to kindly inform the officers concerned accordingly.
4. Sri Pankaj Kumar Singh, Registrar, State Consumer Dispute Redressal Commission, Lucknow, Sri Rakesh Kumar-III, Chief Invst. Officer, Lokayukta, UP, Lucknow and Sri Shiv Kumar-I, Legal Adviser, U.P.S.R.T.C, Lucknow.
5. The Private Secretary to Hon'ble Mr. Justice Shabihul Hasnain with the request to kindly place the aforesaid information before His Lordship.
6. Sri Mayank Kumar Jain, Registrar (Judicial) (Selection & Appointment/ Seniority), High Court of Judicature at Allahabad.
7. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Assistant Registrar (Services)**

## Judicial Training & Research Institute, U.P., Lucknow.



### 40 Hrs Mediation Training Programme: "Concept & Techniques of Mediation"

19.04.2017 to 23.04.2017

(Wednesday to Sunday)

S. L.	Name of Officers Sri/Smt./ Ms.	Designation	Place of Posting
1.	KUSHAL PAL	Addl. District & Sessions Judge	Agra
2.	SMT. REETA SINGH	Addl. District & Sessions Judge	Agra
3.	PADAM NARAIN MISHRA	Principal Judge, Family Court	Aligarh
4.	DINESH KUMAR MISHRA	Addl. District & Sessions Judge	Aligarh
5.	KIRAN PAL SINGH	Addl. District & Sessions Judge	Allahabad
6.	SMT. RASHMI NANDA	Addl. District & Sessions Judge	Allahabad
7.	ALOK KUMAR SHUKLA	Addl. District & Sessions Judge	Allahabad
8.	SMT. SHUCHI SRIVASTAVA	Addl. District & Sessions Judge	Allahabad
9.	SARVESH KUMAR	Addl. District & Sessions Judge	Ambedkar Nagar at Akbarpur
10.	SHANKER LAL	Addl. District & Sessions Judge	Ambedkar Nagar at Akbarpur
11.	AKHILESH DUBEY	A.D.J. (FTC)	Amroha
12.	BHAGWAN DAYAL BHARTI	Spl. J. (SC/ST, Pev.of Atroci Act)	Amroha
13.	ANIL KUMAR-X	Principal Judge, Family Court	Azamgarh
14.	MUKESH KUMAR SINGH-I	Addl. District & Sessions Judge	Azamgarh
15.	SHAKTI PUTRA TOMAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Baghpat
16.	SAMAR PAL SINGH BALYAN	Addl. District & Sessions Judge	Baghpat
17.	MRIDULESH KUMAR SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Bahraich
18.	NARENDRA KUMAR-IV	Spl. Judge (E.C. Act)	Bahraich
19.	NARENDRA SINGH	A.D.J. (FTC)	Ballia
20.	BHANU DEO SHARMA	Addl. District & Sessions Judge	Barabanki
21.	BIJENDRA KUMAR SHAILAT	Spl. Judge (E.C. Act)	Barabanki
22.	BRAJESH MANI TRIPATHI	Addl. District & Sessions Judge(FTC)	Bareilly
23.	SMT. SARLA DUTTA	Addl. District & Sessions Judge	Bareilly
24.	VINAY KHARE	Addl. District & Sessions Judge	Basti
25.	RAM MILAN SINGH	Spl. Judge (E.C. Act)	Basti
26.	ANGAD PRASAD-II	A.D.J. (FTC)	Bhadohi at Gyanpur
27.	ASHOK KUMAR DUBEY-I	A.D.J. (FTC) I	Bhadohi at Gyanpur
28.	RAJNISH KUMAR	A.D.J. (FTC)	Bijnor
29.	OM PRAKASH VERMA-III	Addl. District & Sessions Judge	Bijnor
30.	PARVENDRA KUMAR SHARMA	Addl. District & Sessions Judge	Budaun
31.	SMT. VIJAY RAJE SISODIA	Addl. District & Sessions Judge	Budaun
32.	SMT. SAPANA TRIPATHI	Addl. District & Sessions Judge	Bulandshahar
33.	RAM NARAYAN	Addl. District & Sessions Judge	Bulandshahar
34.	ZAIGAM UDDIN	Principal Judge, Family Court	Chandauli
35.	RAJESH KUMAR RAI	A.D.J. (FTC)	Chandauli
36.	ANURODH MISHRA	A.D.J. (FTC)	Chitrakoot
37.	T. P. TIWARI	Addl. District & Sessions Judge	Deoria
38.	RAJIV BHARTI	Addl. District & Sessions Judge	Deoria
39.	HIRA LAL-III	Addl. District & Sessions Judge	Etah
40.	VIJAY CHAND YADAV	Addl. District & Sessions Judge	Etah
41.	UMESH CHANDRA PANDEY-II	Addl. District & Sessions Judge	Etawah
42.	RAJESH KUMAR-IV	Addl. District & Sessions Judge(FTC)	Etawah
43.	KRISHNA PAL SINGH	Addl. District & Sessions Judge	Faizabad
44.	BALJOR SINGH	Addl. District & Sessions Judge	Farukhabad
45.	RAVINDRA KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Farukhabad
46.	NITYA NAND SHRINET	Addl. District & Sessions Judge	Fatehpur
47.	PRABHU NARAYAN PANDEY	Addl. District & Sessions Judge	Firozabad
48.	SMT. MITA KUMARI	Addl. District & Sessions Judge(FTC)	Firozabad
49.	ANIL KUMAR SINGH-I	Principal Judge, Family Court	Gautambuddha Nagar
50.	SMT. SHIVANI JAISWAL	Addl. District & Sessions Judge(FTC)	Gautambuddha Nagar

# Judicial Training & Research Institute, U.P., Lucknow.



## 40 Hrs Mediation Training Programme: "Concept & Techniques of Mediation"

26.04.2017 to 30.04.2017

(Wednesday to Sunday)

S. L.	Name of Officers Sri/Smt./ Ms.	Designation	Place of Posting
1.	SARVESH KUMAR PANDEY-II	Addl. District & Sessions Judge(FTC)	Agra
2.	ACHCHHE LAL SAROJ	Addl. District & Sessions Judge	Aligarh
3.	SMT. MRIDULA MISHRA	Addl. District & Sessions Judge(FTC)	Aligarh
4.	RAM KISHOR-IV	Addl. District & Sessions Judge	Azamgarh
5.	SMT. SANDHYA CHAUDHARY	A.D.J. (FTC)	Azamgarh
6.	VIPIN KUMAR-II	Addl. District & Sessions Judge(FTC)	Baghpat
7.	DAYA RAM-V	Addl. District & Sessions Judge	Barabanki
8.	ANIL KUMAR-IV	Addl. District & Sessions Judge(FTC)	Bareilly
9.	KRIPA SHANKAR SHARMA	A.D.J. (FTC)	Basti
10.	MUMTAZ ALI	Addl. District & Sessions Judge	Bijnor
11.	SHAILENDRA NIGAM	A.D.J. (FTC)	Bulandshahar
12.	ARVIND KUMAR YADAV-I	A.D.J. (FTC)	Chandauli
13.	TRILOK PAL SINGH	Addl. District & Sessions Judge(FTC)	Deoria
14.	BRIJESH KUMAR SHARMA	Addl. District & Sessions Judge	Etah
15.	SUBHASH CHANDRA-VIII	A.D.J. (FTC)	Etah
16.	PERWAIZ AHMAD	Addl. District & Sessions Judge(FTC)	Farukhabad
17.	MANOJ KUMAR SINGH-III	Addl. District & Sessions Judge(FTC)	Firozabad
18.	NIRMAL CHANDRA SEMWAL	Addl. District & Sessions Judge(FTC)	Gautambuddha Nagar
19.	RATNESH KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Ghaziabad
20.	RAM KISHOR PANDEY	Addl. District & Sessions Judge	Ghaziabad
21.	SANJEEV KUMAR SINHA	Spl. Judge (E.C. Act)	Ghazipur
22.	CHANDRAGUPTA	A.D.J. (FTC)	Ghazipur
23.	RAKESH KUMAR YADAV	Addl. District & Sessions Judge	Gonda
24.	SANJAY KUMAR SHUKLA	Addl. District & Sessions Judge	Gonda
25.	AVD HESH KUMAR	Addl. District & Sessions Judge	Gorakhpur
26.	RAKESH KUMAR-V	Addl. District & Sessions Judge	Gorakhpur
27.	RADHE SHYAM YADAV-II	Addl. District & Sessions Judge	Hamirpur
28.	VIJAI PAL	A.D.J. (FTC)	Hamirpur
29.	AMAR JEET TRIPATHI	Addl. District & Sessions Judge	Hapur
30.	KAMLESH DUBEY	Principal Judge, Family Court	Hapur
31.	SHIV MANI SHUKLA	Addl. District & Sessions Judge	Hardoi
32.	JAI PRAKASH PANDEY	Addl. District & Sessions Judge	Hardoi
33.	ALLAH RAKHAI	Principal Judge, Family Court	Hathras
34.	RAJ KUMAR BANSAL	A.D.J. (FTC)	Hathras
35.	ROHIT SINHA	Spl. Judge (E.C. Act)	Jalaun at Orai
36.	NARENDRA KUMAR-III	A.D.J. (FTC)	Jalaun at Orai
37.	MADAN PAL SINGH	Addl. District & Sessions Judge	Jaunpur
38.	PUSHKAR UPADHYAY	Addl. District & Sessions Judge	Jhansi
39.	SMT. MANISHA	Addl. District & Sessions Judge	Jhansi
40.	DIWAKAR PRASAD CHATURVEDI	Addl. District & Sessions Judge	Kannauj
41.	NIKUNJ MITTAL	Addl. District & Sessions Judge	Kanpur Nagar
42.	ANIRUDDHA KUMAR TIWARI	Addl. District & Sessions Judge	Kanpur Nagar
43.	SMT. PRATIBHA SAXENA	Addl. District & Sessions Judge	Kanpur Nagar
44.	HAR VINDRA SINGH	A.D.J. (FTC)	Kasganj
45.	DHIRENDRA KUMAR-III	A.D.J. (FTC)	Kasganj
46.	IFTEKHAR AHMAD	Addl. District & Sessions Judge	Kaushambi
47.	RAM CHANDRA YADAV-I	Addl. District & Sessions Judge	Kaushambi
48.	SATYA VIR SINGH YADAV	Addl. District & Sessions Judge	Kushi Nagar at Padrauna
49.	SMT. NEELU MOGHA	A.D.J. (FTC)	Lakhimpur Kheri
50.	NAVNEET KUMAR GIRI	Addl. District & Sessions Judge	Lakhimpur Kheri

**List - C**

**Nomination of Reserved Officers  
Officers Posted at Lucknow Judgeship those who may be called for  
training in case of absence of nominated officers in above mentioned lists**

<b>S. L.</b>	<b>Name of Officers Sri/Smt./ Ms.</b>	<b>Designation</b>	<b>Place of Posting</b>
1.	HARISH TRIPATHI	Judge, Spl Court, CBI Court No. 2	Lucknow
2.	MAHENDRA PRASAD CHAUDHARY	Judge, Spl Court, Anti Corr CBI (C)	Lucknow
3.	SANJAY KUMAR-I	Judge, Spl Court, CBI Court No. 3	Lucknow
4.	VATSAL SRIVASTAVA	Addl. District & Sessions Judge	Lucknow
5.	SUNIL KUMAR YADAV	Judge, Spl Court, CBI Court No. 1	Lucknow
6.	DR. LAXMI KANT RATHAUR	Addl. District & Sessions Judge	Lucknow
7.	RAJESH KUMAR-II	Judge, Spl Court, CBI Court No. 5	Lucknow
8.	SMT. JYOTSANA SHARMA	Secretary, SLSA,UP,	Lucknow
9.	SUSHIL KUMAR RASTOGI	O.S.D. , SLSA,UP,	Lucknow
10.	PANKAJ KUMAR SINGH	Registrar, State Consumer Dispute Redressal Com.	Lucknow
11.	RAKESH KUMAR-III	Chief Invst. Officer, Lokayukta ,UP, Office	Lucknow
12.	SHIV KUMAR-I	Legal Adviser, U. P. S. R. T. C	Lucknow